

ITEM NO.804

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).941/2021

ALL INDIA ASSOCIATION OF JURISTS & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS.

Respondent(s)

Date : 24-11-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Sriram P., AOR

For Applicant Mr. Smarhar Singh, Adv. (mentioned by)

For Respondent(s) Mr. Sanjeev Malhotra, AOR
Mr. Mukesh K. Giri, AOR
Mr. Arjun Garg, AOR
Mr. T. G. Narayanan Nair, AOR
Mr. Malak Manish Bhatt, AOR
Mr. S. N. Bhat, AOR

UPON being mentioned the Court made the following
O R D E R

List I.A.Nos.152407 of 2021 and 152409 of 2021
along with W.P.(C)No. 941 of 2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master